

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 97/TT/2014

Date: 13.8.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for 3x110 MVAR Line Reactor for 765 kV D/C Raipur PS - Wardha Line 1 Ckt#2 to be charged as Bus reactor at Wardha S/S under Integration of Pooling stations in Chhattisgarh with central part of WR for IPP generation projects in Chhattisgarh (IPP C) for tariff block 2009-14 period

Sir,

Please refer to the Commission's earlier letter dated 7.7.2014 seeking certain information by 22.7.2014 (copy enclosed). The information is still awaited. It is requested that the aforesaid information may kindly be furnished along with the following further information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.9.2014:-

- (i) Details of initial spares, if any, included in the supply of order of the reactor;
- (ii) Clarification for delay in the commissioning of bus reactor at Wardha sub-station alongwith documentary evidence in regard to approaching forest authority for clearance and efforts made;
- (iii) Justification for overall cost over-run of about 14%;
- (iv) There is cost variation under certain heads given overleaf:-

S.No.	Items	% cost variation
1	Foundation for structure	302.39
2	Switchgear (CT, PT, Circuit Breaker, SVCs etc.)	13.8
3	Control , Relay & Protection panel	69.0
4	Structure for Switchyard	230.18

Reason for cost variation of above mentioned items

- (v) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and sub-stations;
- (vi) A copy of the DOCO letter for the Asset commissioned on 1.3.2014.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)